

LOK SABHA DEBATES

LOK SABHA

Tuesday, July 22, 1975/Asadha 31,
1897 (Saka)

The Lok Sabha met at Eleven
of the Clock

[MR. SPEAKER in the Chair]

MR. SPEAKER: Papers to be
laid on the Table (Interruptions).

PAPERS LAID ON THE TABLE

REPORT OF SUGAR INDUSTRY ENQUIRY COMMISSION

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI SHAHNAWAZ
KHAN). I beg to lay on the Table
a copy of the Hindi version of the
Report (1974) of the Sugar Industry
Enquiry Commission—Volumes I and
II—, under sub-section (4) of section
3 of the Commissions of Inquiry Act,
1952 [Placed in Library. See No.
LT-9791/75]

NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT AND ORDERS UNDER DELIMITATION ACT

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS [(SHRI
H. R. GOKHALE) ON BEHALF OF
DR. (SMT.) SAROJINI MAHISHI]:
I beg to lay on the Table:—

- (1) A copy each of the following
Notifications (Hindi and English
versions) under sub-section
(3) of section 169 of the
Representation of the People
Act, 1951:—

- (i) The Conduct of Elections
(Amendment) Rules, 1975,

published in Notification
No. S.O. 203 (E) in
Gazette of India, dated the
14th May, 1975.

- (ii) The Conduct of Elections
(Second Amendment)
Rules, 1975, published in
Notification No. S.O.
229 (E) in Gazette of India
dated the 26th May, 1975.
[Placed in Library. See No.
LT-9792/75.]

- (2) A copy each of the following
Orders, (Hindi and English
versions) of the De'imitation
Commission under sub-section
(3) of section 10 of the
Delimitation Act, 1972:—

- (i) Order No. 40 of the
Delimitation Commission in
respect of the Union Terri-
tory of Delhi, published in
Notification No. S.O.
187(E) in Gazette of India
dated the 28th April, 1975.

- (ii) Order No. 41 of the
Delimitation Commission in
respect of the State of
Punjab, published in Noti-
fication No. S.O. 226(E)
in Gazette of India dated
the 24th May, 1975.

[Placed in Library. See No. LT-
9793/75.]

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS,
DEPARTMENT OF PERSONNEL AND
ADMINISTRATIVE REFORMS AND
DEPARTMENT OF PARLIAMENT-
ARY AFFAIRS (SHRI OM MEHTA):
I beg to lay on the Table:—

- (1) A copy each of the following
Notifications (Hindi and